

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 252/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017


NAME OF THE PARTIES:

Fine Handling & Automation Pvt. Ltd.

V/s.

Eepos Fine Rail Systems India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	MAHESH ATHAYAL	PCS FOR RESPONDENT 2	

②	Bhori Joshi on behalf of	PCS For Petitioners <u>ORDER</u>	
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Ashutosh Mughani C.P. No. 252/241/NCLT/MB/MAH/2017

1. The Learned Representatives of the Petitioner is present.
2. Pleadings are yet to be completed. By consent seeking adjournment.
3. Granted. Adjourned to **30.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

12.12.2017

Aah

Sd/-

M.K. SHRAWAT
Member (Judicial)